CENTRAL ADMINSITRATIVE TRIBUNAL PRINCIPAL BENCH NEW DELHI

CP No.15/2016 in OA No. 4076/2015

this the 12th day of February, 2016

Hon'ble Mr. V. Ajay Kumar, Member (J) Hon'ble Mr.P.K.Basu, Member (A)

- 1. Dharamveer Singh Grewal Lecturer (Printing Technology) S/o Late Shri Bhana Ram R/o E-11, ITI Campus, Pusa New Delhi 110 012. Age around:55 years.
- 2. K.Sivaraman
 Lecurer (Printing Technology)
 S/o Late Shri S.Kunjitha Padam
 R/o 2/1, Aryabhat Enclave
 Ashok Vihar, Phase- III
 Delhi 110 052
 Age around:54 years.

.... Petitioners

(By Advocate: Shri Sourabh Ahuja)

VERSUS

- Mr. K.K.Sharma
 Chief Secretary
 Govt. of NCT of Delhi
 Delhi Sachivalaya, Players Building
 I.P.Estate, New Delhi 2.
- 2. Ms. Puniya Salila Srivastava
 Principal Secretary
 Department of Training & Technical Education
 Muni Maya Ram, Pitampura
 Delhi 110 088. Respondents.

(By Advocate: Shri N.K.Singh for Mrs. Avnish Ahlawat)

ORDER (ORAL)

By Hon'ble Mr.V. Ajay Kumar,

Heard Shri Sourabh Ahuja, learned counsel for the applicant and Shri N.K.Singh, learned proxy counsel for Mrs. Avnish Ahlawat, counsel for respondents.

- 2. When this matter is taken up, the learned proxy counsel for the respondents produced a speaking order dated 07.01.2016 passed in respect of both the applicants and submits that they have fully complied with the orders of this Tribunal.
- 3. In the circumstances, in view of the substantial compliance of the orders of this Tribunal by the respondents, the CP is closed. Notices are discharged. However, the applicants are at liberty to question the order now passed by the respondents, if they are still aggrieved, in accordance with law. No costs.

(P.K.BASU) Member (A) (V. AJAY KUMAR) Member (J)

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